

Our space and missile programme are nationally accepted policies in developing our economy and safeguarding our national security. Government are resolved to achieving self-reliance in these and other fields of high technology.

(c) The US decision is not likely to have a significant impact on our missile programme which is based on indigenous scientific effort.

Sick Public Sector Undertakings

194. SHRI. AHAMED: Will the PRIME MINISTER be pleased to state:

(a) the details of sick public sector undertakings at present, State-wise;

(b) the loss incurred by these undertakings during 1990-91 and 1991-92; and

(c) the number of undertakings potentially sick and the remedial measures, if any, proposed to be taken to overcome their sickness?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRIAL AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K. THUNGON):

(a) Based on their performance upto 1990-91, 54 Central public sector enterprises are identified as sick under the Sick Industrial Companies (Special Provisions) Act, 1985 (SICA). A Statement showing statewise list is enclosed.

(b) These undertakings have incurred a net loss of Rs. 1472.88 crores during 1990-91 upto which period only the information is available.

(c) Under the provisions of SICA, 16 undertakings have been identified as potentially sick as on 31.3.1991. Enterprises-

specific action is taken by the concerned undertaking and the concerned administrative Ministry/Department to improve their performance.

STATEMENT

S. No. State/Name of PSE

Andhra Pradesh

1. Southern Pesticides Limited

Assam

2. North Eastern Regional Agricultural Marketing Corporation

Bihar

3. Bharat Refractories Limited

4. Heavy Engineering Corporation Limited.

Gujarat

5. NTC (Gujarat) Limited

Haryana

6. Indian Drugs & Pharmaceuticals Limited

Karnataka

7. Bharat Gold Mines Limited.

8. Vignyan Industries Limited

9. Mandya National Paper Mills Limited.

10. NTC (APKMM) Limited.

Kerala

11. Cochin Shipyard Limited

<i>Madhay Pradesh</i>	<i>West Bengal</i>
12. NTC (MP) Limited	29. Indian Iron & Steel Co. Ltd.
<i>Maharashtra</i>	30. Bengal Chemicals & Pharmaceuticals Ltd.
13. Maharashtra Antibiotics Limited	31. Smith Stanistreet & Pharmaceuticals Ltd.
14. Richardson & Curddas (1972) Limited.	32. Bharat Process & Mechanical Engineers Ltd.
15. National Bicycle Corporation Limited	33. Braithwaita & Co. Ltd.
16. NTC (Maharashtra North) Limited.	34. Mining & Allied Machinery Corpn. Ltd.
17. NTC (Soouth Maharashtra) Limited.	35. Weighbird India Ltd.
<i>Nagaland</i>	36. Bharat Brakes & Valves Ltd.
18. Nagaland Pulp & Paper Mills Limited	37. Biecco Lawrie Ltd.
<i>Orissa</i>	38. CyecI Corpn. of India Ltd.
19. Orissa Drugs & Chemicals Limited.	39. Hooghly Dock & Port Engineers Ltd.
<i>Uttar Pradesh</i>	40. Bharat Ophthalmic Glass Ltd.
20. Triveni Structrual Limited.	41. National Jute Manufacturers Corpn. Ltd.
21. Bharat Pumps & Compressors Ltd.	42. Rehabilitation Industries Ltd.
22. Scooters India Ltd.	43. Birds, Jute & Exports Corpn.
23. Tannery & Footwear Corpn. Ltd.	44. Tyre Corpn. of India Ltd.
24. British India Corpn. Ltd.	45. National Instruments Ltd.
25. Cawnpore Textile Ltd.	46. NTC (West Bengal) Ltd.
26. Elgin Mills Ltd.	47. Central Inland Water Transport Corpn.
27. NTC (U.P.) Ltd.	
28. U.P. Drugs & Pharamaceuticals Ltd.	

48. Bengal Immunity Ltd.

Delhi

49. Fertilizer Corpn. of India Ltd.

50. Hindustan Shipyard Corpn.

51. Hindustan Fertilizer Corpn.

52. Central Electronics Ltd.

53. National Seeds Corpn. Ltd.

54. Intelligent Communications System Ltd.

West-Asia Peace Process

195. SHRI SHRAVAN KUMAR PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether India participated in the meeting of the sub-group on arms control and National Security of West Asia Peace Process recently;

(b) if so, the role played by India and the outcome of the meeting;

(c) the place and date of the next meeting of the sub-group; and

(d) the agenda for the meeting?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) India was one of several non-regional participants. The Indian delegation contributed to an exchange of views on arms-control and regional security. The discussions were meant only as preliminary exchange in a seminar-type format. Conclusions and recommendations were neither expected nor emerged.

(c) and (d). No decision regarding these points has yet been taken.

Shortage of Life Savings Drugs

196. SHRIMATIVASUNDHARRAJE: SHRI RABI RAY: SHRI HARIN PATHAK: SHRI SANAT KUAMR MANDAL:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of the acute shortage of life saving drugs for the treatment of Cancer, Epilepsy and Tuberculosis in the country;

(b) if so, the reasons thereof; and

(c) the concrete steps proposed to be taken to ensure adequate availability of these drugs in the market?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) to (c). No general shortage of any of these drugs came to the notice of the Government except instances of shortage of some branded formulations in some localised areas, for which therapeutic equivalents were normally available. As soon as any such shortage is reported, the concerned companies are advised to rush stocks to the area of shortage.

Pakistani Visa to Indians

197. SHRI MOHAN RAWALE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of Pakistan's recent decision regarding issue of visas to Indian nationals;

(b) if so, the reaction of the Government thereto;